

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1906
ANSWERED ON - 04/08/2021**

IMPLEMENTATION OF PMAGY IN KARNATAKA

1906. SHRI IRANNA KADADI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of villages in Karnataka with more than 50 per cent of Scheduled Castes population, district-wise;
- (b) whether it is a fact that the Ministry has been implementing Pradhan Mantri Adarsh Gram Yojana (PMAGY) for integrated development of villages;
- (c) if so, the details of implementation of PMAGY in the said villages of Karnataka, district wise;
- (d) the details of schemes/programmes being implemented during the last five years, scheme-wise and year-wise; and
- (e) the physical targets set and achieved during the above period?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

- (a) As per 2011 Census, there are 2334 villages in Karnataka with more than 50 per cent Scheduled Caste population. The district-wise details of such villages in Karnataka is annexed.
- (b) Yes, Sir. The Government is implementing the Centrally Sponsored Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) since 2009-10 for integrated development of Scheduled Castes majority villages.
- (c) The district-wise details of such villages in Karnataka in which implementation of PMAGY has been taken up, is annexed.

(d) The villages selected under the Scheme are assessed against pre-defined socio-economic developmental indicators. Appropriate developmental schemes/programmes, such as repairs of Schools, construction of Anganwadies, construction of toilets in schools and anganwadies, construction of internal roads and drains, installation of street lights, drinking water facilities, sanitation related works, etc, are decided by the concerned district level authorities for implementation in such villages in order to saturate the gaps, if any, found against these indicators. As the schemes and programs depend upon the Gaps identified no scheme-wise implementation targets can be fixed.

(e) Out of 201 villages targeted for declaration as Adarsh Gram, the State has declared 52 villages as Adarsh Gram.

ANNEXURE REFERRED TO IN REPLY TO PARA (a) and (c) OF THE RAJYA SABHA UNSTARRED QUESTION No.1906 TO BE ANSWERED ON 04.08.2021 REGARDING "IMPLEMENTATION OF PMAGY IN KARNATAKA"

Sl. No.	Name of District	Total Number of SC majority villages as per Census 2011	Number of Villages taken up for implementation of PMAGY
(1)	(2)	(3)	(4)
1	BAGALKOTE	24	22
2	BALLARI	44	42
3	BELAGAVI	24	21
4	BENGALURU RURAL	114	43
5	BENGALURU URBAN	56	26
6	BIDAR	34	30
7	CHAMARAJANAGARA	44	41
8	CHIKKABALLAPURA	164	62
9	CHIKKAMAGALURU	105	49
10	CHITRADURGA	125	94
11	DAKSHINA KANNADA	0	0
12	DAVANGERE	128	83
13	DHARWAD	5	4
14	GADAG	32	31
15	HASSAN	291	87
16	HAVERI	64	51
17	KALABURAGI	96	93
18	KODAGU	5	3
19	KOLAR	276	132
20	KOPPAL	27	21
21	MANDYA	56	25
22	MYSURU	113	83
23	RAICHUR	40	30
24	RAMANAGARA	74	35
25	SHIVAMOGGA	105	70
26	TUMAKURU	160	66
27	UDUPI	0	0
28	UTTARA KANNADA	18	7
29	VIJAYAPURA	59	55
30	YADGIR	51	45
Total		2334	1351